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CENTRAL ADMINISTRATIVE TRIBUNAL, ALIHAHABAD BENCH,
ALIAHABAD .

C.A.No.664 of 1992

Mohd. YunusApplicant .

Versus

Union of India & othersRespondents .

Hon'ble Mr. Justice S.K.Dhaon, V.C.

This application appears to be barred by time. The order sought to be quashed is dated 27.11.82. Further prayer is that the respondents be directed to treat the applicant as if no order of reversion dated 27.11.82 was ever passed. But the order has been passed. The said order will be set aside otherwise it will continue to operate.

2. No reason, whatsoever, has been disclosed in the application.

3. The application is rejected. There shall be no order as to costs.

DATED : NOVEMBER 25, 1992
(ug)


VICE CHAIRMAN .